

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14239/2017

(Arising out of impugned final judgment and order dated 15-12-2016 in SA No. 580/2010 passed by the High Court Of Judicature At Allahabad)

NO. 14506577 SATYA DEO GIRI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

WITH

SLP(C) No. 21637/2017 (XI)

Date : 26-04-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Surinder Kumar Gupta, AOR

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.
Mr. Harish Pandey, Adv.
Mr. Bharat Singh, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Interim protection granted earlier will continue in the
meantime.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR